

Central Administrative Tribunal
Principal Bench, New Delhi.

CP-240/2004 in
OA-879/2004

New Delhi this the 12th day of October, 2004.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)
Hon'ble Shri Shanker Raju, Member(J)

Sh. Triloki Nath,
LU-37, Pitam Pura,
Delhi-34.

..... Petitioner

(Petitioner in person)

Versus

Shri S.P. Aggarwal,
The Principal Secretary,
Dept. of Health and Family
Welfare, Govt. of NCT Delhi,
Delhi.

..... Respondent

(through Ms. Aruna Tikku, Advocate)

Order (Oral)

Hon'ble Shri Shanker Raju, Member(J)

In the light of challenge to the order passed by the respondents, CP-240/2004 is dismissed. Notices are discharged.

S. Raju
(Shanker Raju)
Member(J)

V.K. Majotra

(V.K. Majotra)
Vice-Chairman(A)

12. 10. 04

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